

(Rs. in lakhs)

Year	Indira Awaas Yojana (IAY)			
	Central Assistance	Total Available Funds	Utilisation	Achievement \$\$\$
1994-95	713.70	892.12	934.47	6862
1995-96	2656.32	3320.40	3381.70	24871
1996-97	1459.84	1924.71	246.78	853
1997-98	2931.07	5030.36	2917.77	10930
1998-99	5004.32	6787.53	4767.51	20937

\$\$\$ Number of Houses Constructed.

### Transfer of rural development schemes to States

2267. DR. MOHAN BABU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that some of the Centrally sponsored schemes, aimed at development of rural areas, have been transferred to States;

(b) if so, the details of such schemes and how the Union Government propose to release allocations to States, without assessing the progress made in each scheme;

(c) whether the Government propose to withdraw some of the old Centrally sponsored schemes; and

(d) if so, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA):

(a) to (d) As per decision taken in the Meeting of the National Development Council on 19.2.1999, a Committee under the Chairmanship of the Deputy Chairman, Planning Commission with Members from both the Central Ministries and the States has been set up to examine the issue of transfer of Centrally Sponsored Schemes (CSS) including identification of schemes to be transferred and those to be retained and the modalities of such transfer.

### Construction of roads in Uttar Pradesh

†2268. SHRI MANOHAR KANT DHYANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government had given consent for providing aid to the tune of Rupees 96.00 lakhs, for construction of roads in dacoit infested regions of Uttar Pradesh, under Centrally sponsored scheme for special problematic/ dacoit infested region;

† Original notice of the Question was received in Hindi.

[22 December, 1999]

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(b) if so, by when the said amount would be provided to Uttar Pradesh Government; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA):** (a) to (c) A proposal from the Government of Uttar Pradesh requesting funds to the tune of Rs. 96.00 lakhs for construction of roads in dacoit infested regions in that State is under consideration of the Central Government. The funds will be released as soon as a final view is taken on the proposal.

#### **Food for work scheme**

†2269. **SHRI ONKAR SINGH LAKHAWAT:** Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government propose to start food for work employment scheme throughout the Country; if so, the details thereof; if not, the reason therefor; and

(b) whether any study has been carried out on the ways to provide employment in the areas affected by natural calamities drought, cyclone, floods, etc. so that resultoriented work can be carried out?

**THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA):** (a) No, Sir. There is already an Employment Assurance Scheme since 1993-94. It has been restructured with effect from 1.4.1999. Its primary objective is creation of additional wage employment opportunities during the period of acute shortage of wage employment through manual work for the rural poor living below the poverty line.

(b) No such study has been conducted. However, under the Restructured Employment Scheme 30% of the allocated funds are reserved at the district level and shall be utilised by Zilla Parishads in the areas suffering from endemic labour exodus/ areas of distress. In addition, Ministry of Agriculture provides additional assistance under National Calamity Relief Fund for employment generation in the areas affected by natural calamities.

#### **Funds received by voluntary organisations through CAPART in Bihar**

†2270. **SHRI RAM DEO BHANDARY:** Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total amount of funds received by voluntary organisations, in Madhubani district of Bihar from CAPART during the last three years and the current year organisation-wise; and

(b) the details of project-wise expenditure therefrom?

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